

regarding detection and prevention of Petya ransomware was issued by CERT-In on 27 June, 2017.

- (ii) CERT-In had issued a vulnerability note on its website with a severity rating of high on March 15, 2017, providing information regarding vulnerabilities in Microsoft Windows systems which have been exploited by WannaCrypt and Petya ransomware along with remedial measures.
- (iii) CERT-In informed various key organisations across different sectors in the country regarding the ransomware threat and advised measures to be taken to prevent the same. A webcast was also conducted in this regard for organisations and users.
- (iv) Free tools for detection and removal of WannaCrypt and Petya ransomware were provided on the website of Cyber Swachhta Kendra ([www.cyberswachhtakendra.gov.in](http://www.cyberswachhtakendra.gov.in)).
- (v) CERT-In regularly issues alerts and advisories regarding latest cyber threats/vulnerabilities and countermeasures to protect systems and mobile devices.
- (vi) Government has formulated Crisis Management Plan for countering cyber attacks and cyber terrorism for implementation by all Ministries/Departments of Central Government, State Governments and their organizations and critical sectors.
- (vii) Cyber security mock drills are being conducted regularly to enable assessment of cyber security posture and preparedness of organizations in Government and critical sectors. 15 such drills have so far been conducted by CERT-In where 148 organisations from different States and sectors such as Finance, Defence, Power, Telecom, Transport, Energy, Space, IT/ITeS etc. participated.
- (viii) Government has empanelled 54 security auditing organisations to support and audit implementation of Information Security Best Practices.
- (ix) Government has published Guidelines for Chief Information Security Officers (CISOs) for Secure Applications and Infrastructure. Government has also specified key roles and responsibilities of CISOs in Ministries/Departments and Organisations managing ICT operations.

#### **Leaking of Aadhaar details from Government websites**

1542. SHRI DEREK O'BRIEN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is aware of the leaks of Aadhaar details of citizens from its very own websites, if so, the details thereof;

(b) the data on the numbers of such leaks in the last three years and its impact on individual privacy; and

(c) the steps taken by Government to ensure that there are no further breaches of Aadhaar data of citizens?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) and (b) There has been no leakage of Aadhaar data from UIDAI. However, some instances have come to the notice of the Government wherein personal identity or information of the residents including Aadhaar number and demographic information and sensitive data such as bank account details collected by several Ministries/State Government Departments in the administration of their welfare schemes has been reportedly published online.

(c) Numerous steps have been taken to avoid unauthorized display of Aadhaar details of residents. The Aadhaar (Sharing of Information) Regulations, 2016, framed under the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 mandate that core biometric information collected by the Authority under the Act shall not be shared with anyone for any reason whatsoever. Responsibility has also been cast upon the Agency or entity other than the requesting entity with respect to Aadhaar numbers. Restriction is also there on sharing/circulating/publishing of Aadhaar numbers.

The Secretaries of all the Ministries/Departments and the Chief Secretaries of all the State/UTs have been advised by the Government of India in the Ministry of Electronics and Information Technology in March, 2017 and April, 2017 to refrain from such publishing online/publicity and also that any such contents already published or still appearing publicly may be discontinued with immediate effect.

#### **STPI at Amritsar**

1543. SHRI SHWAIT MAILK: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the progress of Software Technology Park of India (STPI) at Amritsar, the foundation stone of which was laid on 7th November, 2016; and

(b) the tentative date by which this project will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) As per STPI, the final drawings of the STPI centre at Amritsar have been submitted by the Project Management Consultant (PMC) to Amritsar Local Authority for approval which is awaited.